

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 4822**  
TO BE ANSWERED ON 28.03.2025

**STATUS OF PMMV YOJANA**

4822. SHRI BIDYUT BARAN MAHATO:  
SHRI ARUN GOVIL:

Will the Minister of Women and Child Development be pleased to state:

- (a) the current status of the Pradhan Mantri Matru Vandana Yojana (PMMVY), including the number of beneficiaries covered so far, the fund disbursement details along with its implementation across various States and rural areas;
- (b) the details of the impact of PMMVY on maternal and child health outcomes indicating the manner in which the scheme has contributed to financial support for pregnant women and lactating mothers particularly in underserved and rural areas in these States including Jharkhand and Uttar Pradesh; and
- (c) whether any changes or updates are being considered to improve its effectiveness including extending coverage/ revising eligibility criteria/ increasing the amount of cash transfer to ensure better support for beneficiaries?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (c) Since 01.01.2017, the Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country (except Odisha and Telangana) through the officials of Women & Child Development and Health & Family Welfare Departments of States and UTs. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

The current status of PMMVY, including the number of beneficiaries covered so far, and the fund disbursement details across various States/ UTs is placed at **Annexure**.

With the introduction of umbrella Mission Shakti scheme from 1st April, 2022, the number of instalments under PMMVY for the first child have been reduced from three (3) to two (2). Further, maternity benefit under PMMVY is also extended for the second child subject to second child being a girl. As a result of revision of scheme, a new online portal, Pradhan Mantri Matru Vandana Yojana Software (PMMVYSoft) was developed and launched in March, 2023. Under PMMVYSoft, Aadhaar authentication through UIDAI is done digitally and National Payment Corporations of India (NPCI) verification is also ensured so that funds are directly transferred only to the DBT-enabled Aadhaar-seeded bank or post office accounts of beneficiaries.

PMMVY is implemented in 34 States and UTs of the country. The Government of Odisha is in the process of onboarding PMMVY in their State and the Government of Telangana is not implementing PMMVY in their State. In 29 States and UTs, the scheme is implemented through the Women & Child Development Departments, where applications are registered at the level of Anganwadi Worker, and subsequent processing is done at the level of Supervisor, Child Development Project Officer (CDPO) and State Nodal Officer. In the 5 States of Andhra Pradesh, Gujarat, Maharashtra, Tamil Nadu and West Bengal, the scheme is implemented through the Health & Family Welfare Departments, where applications are registered at the level of Accredited Social Health Activist (ASHA), and subsequent processing is done at the level of Auxiliary Nurse Midwife (ANM), Medical Officer and State Nodal Officer. The registration, processing and day-to-day monitoring of PMMVY is done by the respective State and UT Governments.

Further, to facilitate the beneficiaries for tracking the status of their applications and payment, a 'Track and Search' feature is available on the PMMVY portal to show real time location and status of Application. Also, a Grievance redressal module has been implemented to lodge and track any PMMVY related grievances by any beneficiary.

The Ministry conducts various awareness programs including those on Maternity Benefits through SANKALP-Hub for Empowerment of Women (HEW) scheme for all States/UTs. It includes various Information, Education and Communication (IEC) and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes which are conducted at field functionary levels. Further, the Ministry is also running special campaign for registration of eligible beneficiaries in all the States and UTs under PMMVY on a periodic basis.

As per the Special Bulletin on Maternal Mortality Ratio (MMR) released by the Registrar General of India (RGI), the current MMR of the country is 97 per lakh live

births. The Maternal Mortality Ratio (MMR), as per the Sample Registration System (SRS) from 2016-18 to 2018-20 for India, and for the State of Jharkhand and Uttar Pradesh is given in the table below:

<b>MATERNAL MORTALITY RATIO (per 1,00,000 live births)</b>			
<b>India/ State</b>	<b>2016-18</b>	<b>2017-19</b>	<b>2018-20</b>
<b>India</b>	<b>113</b>	<b>103</b>	<b>97</b>
Jharkhand	71	61	56
Uttar Pradesh	197	167	167

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**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NUMBER 4822 FOR ANSWER ON 28.03.2025 REGARDING STATUS OF PMMV YOJANA**

Statement showing State/ UT-wise number of beneficiaries enrolled, beneficiaries paid and amount disbursed under PMMVY **from inception of Scheme till 26.03.2025:**

<b>Sl. No</b>	<b>State/ UT</b>	<b>Beneficiaries Enrolled</b>	<b>Beneficiaries Paid</b>	<b>Amount Disbursed (in ₹ cr.)</b>
1	ANDAMAN AND NICOBAR ISLANDS	11,236	9,705	4.58
2	ANDHRA PRADESH	20,08,293	18,36,826	845.27
3	ARUNACHAL PRADESH	38,950	31,045	14.13
4	ASSAM	15,62,593	13,95,817	649.52
5	BIHAR	46,90,594	39,62,302	1778.86
6	CHANDIGARH	39,824	38,335	17.05
7	CHHATTISGARH	11,62,795	10,68,728	481.40
8	DELHI	5,63,509	5,13,719	236.06
9	GOA	36,043	31,254	14.88
10	GUJARAT	17,41,766	15,58,882	691.31
11	HARYANA	9,80,159	8,88,474	412.94
12	HIMACHAL PRADESH	3,46,294	3,09,023	145.16
13	JAMMU AND KASHMIR	4,90,965	4,37,816	204.78
14	JHARKHAND	11,09,410	9,59,608	425.05
15	KARNATAKA	29,29,453	27,41,289	1286.85
16	KERALA	12,20,889	11,52,480	536.06
17	LADAKH	8,588	7,843	3.76
18	LAKSHADWEEP	3,170	2,720	1.06
19	MADHYA PRADESH	46,51,537	44,79,972	2102.08
20	MAHARASHTRA	42,61,070	37,99,578	1735.73
21	MANIPUR	93,776	81,287	40.15
22	MEGHALAYA	74,827	65,695	29.97
23	MIZORAM	48,720	40,980	19.27
24	NAGALAND	49,660	42,840	21.22
25	PUDUCHERRY	44,912	41,718	19.99
26	PUNJAB	7,91,907	7,51,824	365.69
27	RAJASTHAN	28,55,996	26,85,907	1222.02
28	SIKKIM	27,991	17,353	7.72
29	TAMIL NADU	20,55,661	16,26,109	878.34

30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	26,854	24,386	10.63
31	TRIPURA	1,44,965	1,35,616	61.58
32	UTTAR PRADESH	67,15,887	61,58,851	2733.59
33	UTTARAKHAND	4,44,931	3,95,742	179.57
34	WEST BENGAL	24,12,203	16,38,005	739.11

Notes:

1. The Government of Telangana is not implementing the PMMVY scheme in their State.
2. The Government of Odisha is in the process of onboarding the PMMVY scheme in their State.
3. This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).

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